

**ASSETS & LIABILITIES**

(At a glance)

NAME OF THE JUDGE : Justice B. Sudheendra Kumar

DATE OF APPOINTMENT : 10-04-2015

**DECLARED ASSETS**

**ASSETS OF THE JUDGE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
20 cents	Nil	SB Account - Rs. 48120/-	6gms.	1	Nil

**LIABILITIES**

**Particulars:-**

1. An amount of Rs. 97,696/- is due to State Bank of India, Thiruvananthapuram towards vehicle loan
- 2.

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE : B. Sudheendra Kumar**

**NAME OF THE SPOUSE : Sudha S.Kumar**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>48.5 cents of land</b>	<b>Nil</b>	<b>Nil</b>	<b>125 sovereigns</b>	<b>Nil</b>	<b>Nil</b>

**LIABILITIES**

**Particulars**

1. **NIL**

2.

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Note:- Further details available with the Hon'ble Chief Justice